## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 285 OF 2015, APPEAL NO. 82 OF 2015, APPEAL NO. 136 OF 2015, APPEAL NO. 274 OF 2015 APPEAL NO. 58 OF 2015

Dated: 21<sup>st</sup> November, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.

Mr. Anjani Kumar Singh

Ms. Anukriti Jain

Counsel for the Respondent(s) : None

## **ORDER**

Learned senior counsel, Mr. Gopal Jain, appearing for the Appellant, requested that these matters may kindly be re-listed for hearing on 11.12.2017 to enable him to file written submission.

The submissions made by him, at supra, place on record.

None appeared on behalf of the Respondents.

Learned senior counsel is permitted to file his written submission in the matter on or before 11.12.2017 after serving copy of the same to the learned counsel appearing for the opposite side.

Learned counsel for Respondents are also permitted to file their respective written submissions, if any, on or before 11.12.2017 after serving copy of the same to the learned counsel appearing for the opposite side.

Re-list this matter for hearing on <u>11.12.2017</u> as requested by the learned counsel for Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

ss/vt